

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :19

CP NO.12/ALD/2021

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: DR. MAYANK GUPTA & ORS. V/S TRIPATHI HOSPITAL PVT. LTD. & ORS.

SECTION : 241/242 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT :SH. SUNIL SHARMA ALONWITH MS. SRISHTI AGGARWAL & SH. ADITYA BHUSHAN SINGHAL, ADVS.

COUNSEL FOR RESPONDENT : SH. SUJEET KUMAR & MS. CHHAYA GUPTA

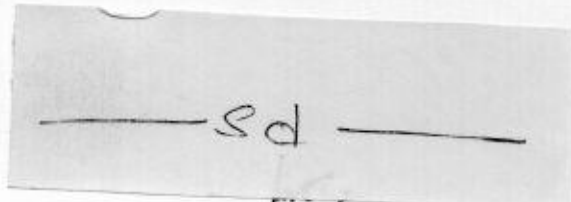
CP NO.12/ALD/2021

The matter was taken up today through Video Conferencing.

Heard Sh. Sunil Sharma alongwith Ms. Srishti Aggarwal and Sh. Aditya Bhushan, Advocates for the Applicant and Ms. Chhaya Gupta, Advocate for the Respondents through video conferencing.

Learned counsel for the Respondent seeks time for filing reply. Prayer is allowed. Let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 25th August, 2021 before Regular Court/through Video conferencing.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 15.07.2021

Typed by :
Kumud Narayan
(PS)